GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 506 TO BE ANSWERED ON 6.12.2023

Land Acquired for Coal Mining in Jharkhand

506. SHRI SUNIL KUMAR SINGH:

Will the Minister of COAL be pleased to state:

(a) the details of the number of villages in Jharkhand where land has been acquired by the Central Undertaking of the Government of India such as Amarpali-Magadh Project, CCL etc.;

(b) the village-wise area of land (tenant, Government and forest land) is proposed to be acquired and the area of land acquired so far;

(c) the area of land where excavation work is currently being done by CCL; and

(d) the village-wise details of lands acquired, compensation fixed under RFCTLRR Act, 2013?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a): Details about the villages along with land acquired under CBA (A&D) Act 1957 for Magadh and Amrapali projects of CCL in State of Jharkhand are as under:-

S. No.	Magadh Project		Amrapali Project		
	Names of villages	Area acquired (in acres)	Names of villages	Area acquired (in acres)	
1	Kamta	121.80	Binglat	727.64	
2	Masilong	379.23	Honhe	1570.90	
3	Raham	2508.63	Kumrang Khurd	1109.73	
4	Kundi	269.27	Kumrang Kala	1121.73	
5	Devalgada	120.44	Ursu	744.78	
6	Saradhu	3495.26	Soparam	168.50	
7	Kurlonga	520.42	Koed	205.00	
8	Gonda	1046.44	Naudiha	141.75	
9	Sidpa	1475.85	Kasiadih	222.50	

10	Dahu	2226.89	Serendag	296.00
11	Baragaon	190.09	Saradhu	1412.50
12	Chetar	59.51	Hechabalia	318.85
13	Ara	1363.85	Kamta	136.50
14	Chamatu	2904.96	Masilong	279.90
15	Phullbasia	1770.87	Banalat	5.49
16	Ganeshpur	1291.29		
17	Seregara	439.32		
18	Bukru	7.41		
19	Charra	3.81		
	Total	20195.35	TOTAL	8461.77

(b): In addition to the acquired land shown in reply to part (a) above, the following quantum of land is proposed for acquisition in Magadh & Amrapali Project:

Land schedule of 56.91 Acres of land in Magadh Project (area in acres)
--

Sl No	Village	Tenancy	Govt	Forest	Total
1	Chetar	7.34	2.84	25.50	35.68
2	Seregara	6.61	2.28	12.34	21.23

Land schedule of 281.13 Acres of land in Amrapali Project (area in acres)

Sl No.	Village	Tenancy	Govt	Forest	Total
1	Kumrang Khurd	5.68	0.27	0.0	5.95
2	Kumrang Kala	1.84	6.90	0.0	8.74
3	Naudiha	1.61	0.0	2.84	4.45
4	Masilong	42.88	10.06	197.58	250.52
5	Honhe	3.74	7.73	0.0	11.47

(c): Total area in Magadh Project where excavation work is currently being done is 583.15 Acres (236 Hectare). Total area in Amrapali Project where excavation work is currently being done is 1313.70 Acres (531.64 Hectare).

(d): The village wise acquisition details of land acquired under CBA (A&D) Act are given in point (a). Compensation for the acquired land has not been assessed under RFCTLARR Act. Tenants have opted for compensation under agreement rate of Rs. 902900.00 per Acre (with a provision of one permanent employment to the nominee of land losers against 2 Acres of offered land) in line with CIL R&R Policy.